

In the matter of:

Vyapar Mandir Palarvattom Pvt Ltd & Ors

Appellant

Vs

V.D. Viju

Respondent

with

COMPANY APPEAL (AT) NO.190-191 OF 2020

In the matter of:

Vyapar Mandir Palarvattom Pvt Ltd & Ors

Appellant

Vs

Babu Foustine

Respondent

with

COMPANY APPEAL (AT) NO.192-193 OF 2020

In the matter of:

Vyapar Mandir Palarvattom Pvt Ltd & Ors

Appellant

Vs

Saramma Mohan

Respondent

Ms Pallavi Parmar Zibi Jose, PCS for the Appellant.

ORDER

06.11.2020- Heard the Learned Counsel for the 'Appellant'. Let 'Notice' be issued to the 'Respondent' through speed post. Requisites alongwith process fee, if not filed, be filed with three days. If the 'Appellant' provides the E-mail ID of the 'Respondent', Let notice be also issued through email.

List the matter for '**Admission (After Notice)**' on 10th December, 2020.

(Justice Venugopal M.)
Member (Judicial)

(Balvinder Singh)
Member (Technical)

Bm/kam